



**Central Administrative Tribunal
Principal Bench**

OA No.66/2020

New Delhi, this the 9th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (J)

Narender Singh Pundhir
(age 70 years, retired as Sanitation Superintendent)
Group 'C'
S/o Late Shri Collector Singh
R/o 11/7, Back Side
Ashok Nagar, New Delhi.Applicant

(By Advocate: Shri U. Srivastava)

Versus

1. North Delhi Municipal Corporation
Through its Commissioner
Civic Centre, J.L.N. Marg, New Delhi.
2. The Assistant Commissioner (DEMS)
North Delhi Municipal Corporation
Ambedkar Stadium, Delhi.
3. The Sanitation Superintendent, Rohini Zone
North Delhi Municipal Corporation
Near Rajiv Gandhi Cancer Hospital, Sector-5
Rohini, New Delhi. Respondents

Order (ORAL)

Counsel for the applicant submits that the applicant has made a representation on 06.06.2019. He further submits that his OA may be disposed of with a direction to the respondents to dispose of his representation.



2. Accordingly, the OA is disposed of without going into the merits of the case, with a direction to the respondents to dispose of the said representation dated 06.06.2019 by passing a reasoned and speaking order within two months from the date of receipt of a certified copy of this order. No order as to costs.

(S.N.Terdal)
Member (J)

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